

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 29<sup>th</sup> of February, 2024

**NO.HC.VII-348(Pt.I)/2012/1669/A###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the **Grade-I, II & III** Judicial Officers of Kamrup (M) and Kamrup to attend the "**Knowledge Enhancement Programme**" scheduled to be held on **03-03-2024** at **11:30 A.M.** in the **Judicial Academy, Assam.**

The concerned Judicial Officers are directed to report at the venue **(Judicial Academy, Assam, Amingaon) on 03-03-2024 by 11:00 A.M positively**, for the aforesaid training programme.

**NO.HC.VII-348(Pt.I)/2012/1670/A###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all other **Grade – I, II & III Judicial Officers** of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to join the aforementioned programme through **virtual mode.**

The joining link for the training programme is:

**<https://bit.ly/42ZeiGr>**

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII/348(Pt.I)/2012/1671-1695/A** **Dated: 29-02-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

***(He is requested to inform all the Judicial Officers of their respective States about this Notification).***

5. The District and Sessions Judges,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of their respective Court about this Notification)***

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.